## HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Imphal, the 16th June, 2022

No. HCM/P-41/2012(A&E)/Pt./

In pursuance of this Registry's

Advertisement No. HCM/P-41/2012(A&E)/Pt./6338 dated 5<sup>th</sup> April, 2022, the High Court of Manipur is pleased to declare the selected candidates in order of merit for appointment to the post of "Masalchi" in the High Court of Manipur.

		UNRESERVED		
SI. No.	Roll No.	Name	Category	Mark Scored
1.	00006	SHAIKH FARID KHAN	UR	67.50
2.	00004	TUALSANGLIAN	ST	64.75

SCHEDULED TRIBE				
SI. No.	Roll No.	Name	Category	Mark Scored
1.	00011	CH JANGKHOHAO VAIPHEI	ST	64.75

The selected candidates are hereby informed to collect the offer form with effect from 17<sup>th</sup>

June, 2022 and submit the same on or before 27<sup>th</sup> June, 2022 to the undersigned.

Further, the following candidates are kept in the wait list in order of merit.

UNRESERVED				
SI. No.	Roll No.	Name	Category	Mark Scored
1.	00005	PUKHRAMBAM KUMARJIT SINGH	UR	64.25

SCHEDULED TRIBE				
SI. No.	Roll No.	Name	Category	Mark Scored
1.	00002	DONGMINTHANG KHONGSAI	ST	61.00

Sd/-(PH. JAPAN SINGH) I/C REGISTRAR (ADMN.) HIGH COURT OF MANIPUR

Endt. No. HCM/P-41/2012(A&E)/Pt./ 10885-99 Copy to:- Imphal, the 16<sup>th</sup> June, 2022

- 1. The Commissioner (Law), Government of Manipur.
- 2. The Commissioner (Vigilance), Government of Manipur.
- 3. The Registrar (Judl.), High Court of Manipur.
- 4. The Jt. Registrar (Judl.), High Court of Manipur.
- 5. All the Deputy Registrars, High Court of Manipur.
- 6. The Language Officer (Special Officer), High Court of Manipur.
- 7. All the Assistant Registrars/Librarian-cum-Research Officer, High Court of Manipur.
- 8. The System Analyst, High Court of Manipur.
  - He is requested to upload the same on the Official Website of this Registry.
- 9. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 10. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
- 11. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 12. The Private Secretary to Registrar General, High Court of Manipur.
- 13. The Superintendent (Estt.-I), High Court of Manipur.
- 14. Notice Board/Guard File/Concerned File.

I/C REGISTRAR (ADMN.) 16/6/22 HIGH COURT OF MANIPUR